- (c) the contribution made by the Defence Research and Development Organisation (D.R.D.O.) in that regard;
- (d) whether threre is any scope for export promotion of such small arms; and

## (e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) All Infantry weapons requirements of the Army are being met indigenously. The existing family of Small Arms in use in the Infantry is proposed to be replaced, in a phased manner, by a new Small Arms System, designed and developed by the Defence Research & Development Organisation in association with the Ordnance Factories. which is lighter, more handy and accurate and equipped with superior firepower. While the new Weapons System is comparable with those in use in other countries on efficiency and quality, the cost comparison can be drawn only after establishment of its bulk production.

(d) and (e) Exports can be considered only after meeting the total internal requirements.

## Modernisation of Indian Air Force

- 400. SHRI CHANDRAJEET YADAV: Will the Minister of DEFENCE be pleased to state!
- (a) whether there is a proposal to modernise the Indian Air Force and also to plan for renewal and replacement of certain categories of armsments;

- (b) whether Government have taken any decision on the report of Arun Singh Committee; and
  - (c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) Modernisation of the Air Force, to keep pace with national security requirements, is a continuous process. The Committee, under the chairmanship of Shri Arun Singh, was established to examine matters relating to Defence Expenditure.

[Translation]

## **Uniform Civil Code**

- 401. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Government propose to introduce uniform Civil Code for all citizens;
- (b) if so, when it is likely to be introduced; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) to (c) Introduction of Uniform Civil Code for all citizens will necessarily involve changes in the personal laws of minocommunities. The consistent policy of the Government has been not to interfere on its own in the personal